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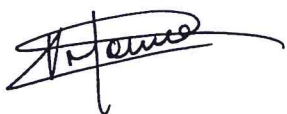
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/411/ (IB)/2017
NAME OF THE PETITIONER(S) : SRL ADVISORS LLP
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Aashish Jain Dunein For Suran & Suran	Counsel for Respondent	
2.	T. K. Bhaskar Monica Chopda Preethika R.	COUNSEL FOR PETITIONER	

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that the documents that have been placed by the Counsel for the Applicant on record on 03.10.2017 are yet to be perused by the Corporate Debtor and after perusing the record, reply will be filed and prayed for time. Counsel for the Applicant opposed the request for adjournment. At request made by the Counsel for the Corporate Debtor, time is enlarged. Put up on 10.11.2017 at 10.30 A.M.

- sd -
MEMBER (TECHNICAL)
ghk

- sd -
MEMBER (JUDICIAL)